

Rev:66/02

OA 1491/01

K.C.Saroj Vs. Union of India & Ors



22.1.2003

O R D E R (By circulation)

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON.MR.C.S.CHADHA, MEMBER (A)

This application for review of our order dated 8.4.02 passed in OA 1491/01. On perusal of the grounds raised in the review application and the order passed by us we do not find any error apparent on the face of record calling for our interference. The applicant challenged the order dated 18.10.1993 by which he was taken back in service by filing OA in 2001. There was delay of 8 years.

The review application has no merit and is rejected.

MEMBER (A)

VICE CHAIRMAN